

**DAILY WISE OBJECTION LIST
(PETITION , APPLICATION , ADDITIONAL DOCS ETC)
From 30.08.2022 to 01.09.2022**

Scrutiny Date

| Sr No. | Date Of Filing | Case Type | Dairy No. | Main Case No. | Title Of Case | Section | Scrutiny Date | Comments | Filed By |
|--------|----------------|----------------------------------|-----------------|---------------|--|-----------------|---------------|--|------------------------|
| 1 | 09-06-2022 | Company Appeal(Companies Act) | 710102047602022 | | VS | Sec 252 (3) | 30-08-2022 | Pgs not clear 102,106,112,118,112,138,169,182,217,230 | - |
| 2 | 26-07-2022 | Company Petition (Companies Act) | 710102060312022 | | CANARA BANK VS ABAN OFFSHORE LIMITED | Sec. 245 | 31-08-2022 | E stamp missed with supporting affidavit,pgs not clear 155 to 222,company master data missed of respondent | MATHUR |
| 3 | 18-08-2022 | Company Petition (Companies Act) | 710102066682022 | | DALBIR SINGH AND OTHERS VS EMAAR INDIA LIMITED | Sec. 213 | 31-08-2022 | Serve the petition to all respondent, true copy sign missed in MoA &&& AoA, two serial no repeated from pg no 252 to 260, pg no 273 missed | Nithin |
| 4 | 23-08-2022 | Company Petition IB (IBC) | 710102068542022 | | SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS SARKUN SOLAR PRIVATE LIMITED | IBC Under Sec 9 | 30-08-2022 | page:87, 88, 89, 164, 165, 227, 286, 345, 468, 512, 513, 537, 538, not clear, page 540-587 pages cut, page:590-654, all petition double page numbering and not clear, proof of service missed, 25rs advocate welfare and 3rs court fee missed, etc | MOHNA M LAL ASSOCIATES |
| 5 | 23-08-2022 | Company Petition IB (IBC) | 710102068232022 | | ISKON PHARMA THROUGH ITS PARTNER SURESH KUMAR VS MEDEOR HOSPITAL LIMITED | IBC Under Sec 9 | 30-08-2022 | court fee and advocate welfare has been misplaced (paste on blank side of vakalatnama) document incomplete, all pdf merge in 1 pdf. and proof of service, contact to registry etc | MANOJ KUMAR |
| 6 | 24-08-2022 | Company Petition IB (IBC) | 710102068932022 | | JAPNA ESTATES PRIVATE LIMITED VS SAYA HOMES PRIVATE LIMITED | IBC under Sec 7 | 30-08-2022 | brief of synopsis missed, page:39 double numbering, multiple petition uploaded, etc | Anchal Tiwari |

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|----|------------|--|-----------------|--|--|--------------------------------|------------|---|-----------------------|
| 7 | 25-08-2022 | Company Petition (Companies Act) | 710102069062022 | | DALHOUSIE HOLDINGS LTD VS DCM SHRIRAM LIMITED | Sec. 59 | 31-08-2022 | Pgs not clear 49 to 51,53 to 74,79 to 85,93 to 97,108,112 to 139,143 to 145, ,166,181 to 187,188,194 to 209,242,243,246 to 249,251,256,258 to 259,263,264,272,282 to 287,302 to 309,345,356pgs cut 152 to 155,162,292,293,297,310,311,315,318,320,323,324,327,332, 2nd volume index wrong annex,e stamp missed with supporting affidavit,25rs welfare &&& 3rs court fees missed in vakaltnama | NIHARIKA AHLUWALIA |
| 8 | 25-08-2022 | Company Petition IB (IBC) | 710102069172022 | | M/S SRI MURUGAN TEXTILES VS BEE K BEE PRINTS PRIVATE LIMITED | IBC Under Sec 9 | 30-08-2022 | page:50, 52, 105, not clear page143 cut, 25rs advocate welfare and 3rs court fee missed, etc | ABHISHEK |
| 9 | 24-08-2022 | Company Petition IB (IBC) | 710102068892022 | | MALHOTRA CABLES PRIVATE LIMITED VS DUKE SPONGE & IRON PRIVATE LIMITED | IBC Under Sec 9 | 30-08-2022 | demand notice not in table format , 3 rs court fee missed, etc | MAREESH |
| 10 | 24-08-2022 | Company Petition IB (IBC) | 710102068832022 | | MALHOTRA CABLES PRIVATE LIMITED VS OYSTER STEEL & IRON PRIVATE LIMITED | IBC Under Sec 9 | 30-08-2022 | demand notice not in table format, page:21-28 not clear, 3 rs court fee missed, etc | MAREESH |
| 11 | 26-08-2022 | CA(A) Merger and Amalgamation(Companies Act) | 710102069732022 | | VALERIAN MANAGEMENT SERVICES PRIVATELIMITED VS OYSTER STEEL & IRON PRIVATE LIMITED | Sub-section (I) of section 230 | 30-08-2022 | Pgs not clear 353 to 389,759, small font 815 | Sanjay |
| 12 | 18-06-2022 | Company Petition IB (IBC) | 710102070472022 | | INTEC CAPITAL LIMITED VS MEERA SHARMA | Section 95(1) | 30-08-2022 | page:36, 69-77, 97-99, 171, 175-176, volume 2nd index missed, etc | INTEC CAPITAL LIMITED |
| 13 | 30-08-2022 | Company Petition IB (IBC) | 710102070462022 | | K.N. RAJENDRAN VS LIQUIDATOR FOR M/S. HEMA ENGINEERING INDUSTRIES LTD | Sec 42 | 31-08-2022 | case type wrong | Aravind Cannappane |
| 14 | 15-07-2022 | Interlocutory Application (I.B.C) | 710102056062022 | COMPANY PETITION IB (IBC)/398(PB)2017 | ANIL KUMAR SHARMA VS | Application under any other | 01-09-2022 | DD not deposited. | aditya gauri |
| 15 | 20-07-2022 | Interlocutory Application (I.B.C) | 710102058292022 | COMPANY PETITION IB (IBC)/274(PB)2019 | DEBASHIS NANDA VS | Application under any other | 01-09-2022 | Page No. 45 Not Clear | Debashis Nanda |
| 16 | 30-07-2022 | Company Application(Companies Act) | 710102062182022 | COMPANY PETITION (COMPANIES ACT)/124(ND)2016 | CIENA INDIA PRIVATE LIMITED VS UNITECH LIMITED | Rule 11 of NCLT | 30-08-2022 | need to sign on every pages on application please mention true type copy on typed copy for hindi pages | MOHD NAZIM KHAN |

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|----|------------|-----------------------------------|-----------------|--|--|---|------------|---|-----------------|
| 17 | 03-08-2022 | Interlocutory Application (I.B.C) | 710102062962022 | COMPANY PETITION IB (IBC)/306(ND)2022 | KAVITA SARONWALA VS M/S PRAMVEER DISTRIBUTORS PVT LTD | Sec 60(5) | 30-08-2022 | wrong section and case type wrong, list of dates and events and brief of synopsis missed, (sec 60(5) page:12-23 double page numbering, court fee and advocate welfare has been misplaced (paste on blank side of vakalatnama)etc | Nahush Jain |
| 18 | 30-07-2022 | Interlocutory Application (I.B.C) | 710102062162022 | COMPANY PETITION IB (IBC)/355(ND)2020 | RP GAURAV SRIVASTAVA VS M/S PRAMVEER DISTRIBUTORS PVT LTD | Sec 12(2) | 01-09-2022 | memo party missing and page 1,3,10-17,20-26,28-30,32-35 not clear page | Indrajeet Singh |
| 19 | 06-08-2022 | Interlocutory Application (I.B.C) | 710102064092022 | COMPANY PETITION IB (IBC)/300(PB)2020 | ANGSHUMAN DATTA VS AJIT GYANCHAND JAIN IRP SARE GURUGRAM PVT. LTD. | Sec 60(5) | 31-08-2022 | welfare and court fee missing in vakalatnama and stamp paper missing please separate file both application | PAWAN KUMAR RAY |
| 20 | 10-08-2022 | Interlocutory Application (I.B.C) | 710102065152022 | COMPANY PETITION IB (IBC)/1680(ND)2019 | UMESH CHAND GOYAL RESOLUTION PROFESSIONAL M/S VHV BEVERAGES PRIVATE LIMITED VS AJIT GYANCHAND JAIN IRP SARE GURUGRAM PVT. LTD. | Sec 60(5) | 01-09-2022 | page 44 to 45 missing | aditya gauri |
| 21 | 05-08-2022 | Interlocutory Application (I.B.C) | 710102064002022 | COMPANY PETITION IB (IBC)/771(PB)2018 | BIMLESH BHARDWAJ AND ORS. VS VALUE INFRA TECH INDIA PVT. LTD. | Sec 60(5) | 31-08-2022 | please delete extra pdf or previous | Nithin |
| 22 | 13-08-2022 | Miscellaneous Application (IBC) | 710102065902022 | COMPANY PETITION IB (IBC)/247(ND)2022 | HELPLINE FACILITY MANAGEMENT PRIVATE LIMITED VS NBCC SERVICES LIMITED | Rule 11 of NCLT, 2016 | 30-08-2022 | case type wrong according your pdf | N K SHARMA |
| 23 | 14-08-2022 | Interlocutory Application (I.B.C) | 710102066032022 | COMPANY PETITION IB (IBC)/630(PB)2021 | SANJAY GARG IRP OF JBO GLOBEWORLD LLP VS NBCC SERVICES LIMITED | Application under any other provisions- IBC | 30-08-2022 | please delete extra or previous document | Kunwarpreet |
| 24 | 13-08-2022 | Interlocutory Application (I.B.C) | 710102065792022 | COMPANY PETITION IB (IBC)/393(ND)2021 | NILESH SHARMA VS NBCC SERVICES LIMITED | Sec 30 | 30-08-2022 | stamp paper missed Page No. 494 to 498 Not Clear please mention true typed copy pages vakalatnama court fee and welfare missed | Aditi Sharma |
| 25 | 19-08-2022 | Interlocutory Application (I.B.C) | 710102067222022 | COMPANY PETITION IB (IBC)/1628(PB)2019 | RELIGARE FINVEST LTD. VS STRATEGIC CREDIT CAPITAL PVT. LTD. | Sec 60(5) | 31-08-2022 | Pg-45 to 69, 77 to 90 memo party incomplete | Prince Kumar |
| 26 | 22-08-2022 | Interlocutory Application (I.B.C) | 710102067972022 | COMPANY PETITION IB (IBC)/324(PB)2020 | YES BANK VS HINDON RIVER MILLS LTD | Rule 11 of NCLT, 2016 | 01-09-2022 | memo party missing in index and in application | ANKUR SOOD |
| 27 | 23-08-2022 | Interlocutory Application (I.B.C) | 710102068382022 | COMPANY PETITION IB (IBC)/537(ND)2020 | DEBASISH NANDA VS HINDON RIVER MILLS LTD | Sec 12(2) | 01-09-2022 | ticket not allowed on vakalatnama | Palash Singhai |

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|----|------------|-----------------------------------|-----------------|--|---|--|------------|---|-----------------------|
| 28 | 23-08-2022 | Interlocutory Application (I.B.C) | 710102068512022 | COMPANY PETITION IB (IBC)/1348(ND)2019 | NISUS FINANCE & INVESTMENT MANAGERS LLP VS MR. GAUARV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED | Sec 60(5) | 01-09-2022 | need to sign on every pages on application | SHIKHIL |
| 29 | 20-08-2022 | Interlocutory Application (I.B.C) | 710102067572022 | COMPANY PETITION IB (IBC)/67(ND)2022 | INTERIM RESOLUTION PROFESSIONAL SOM RESORT PVT LTD VS MR. GAUARV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED | Application under any other provisions- IBC | 30-08-2022 | Memo Party Missing | DEEPAK VINAYAK INGLE |
| 30 | 23-08-2022 | Interlocutory Application (I.B.C) | 710102068352022 | COMPANY PETITION IB (IBC)/763(ND)2021 | MINDA INDUSTRIES LIMITED VS UNICAST AUTOTECH PRIVATE LIMITED | Application under any other provisions- IBC | 30-08-2022 | memo party missing | KANTI MOHAN |
| 31 | 22-08-2022 | Interlocutory Application (I.B.C) | 710102068012022 | COMPANY PETITION IB (IBC)/393(ND)2021 | PATHPLUS LIQUORS PRIVATE LIMITED VS ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED | Sec 60(5) | 01-09-2022 | sign missed on application need to every pages | ASHUTOSH |
| 32 | 22-08-2022 | Interlocutory Application (I.B.C) | 710102068102022 | COMPANY PETITION IB (IBC)/144(PB)2017 | ANIL KOHLI LIQUIDATOR FOR S R FOILS AND TISSUE LIMITED VS STATE BANK OF INDIA | Application under any other provisions- IBC, Application under any other | 31-08-2022 | Pg-26,29,88, not clear page | ABHISHEK |
| 33 | 25-08-2022 | Company Appeal (IBC) | 710102069262022 | | A.K. ASSOCIATES REP BY S. VISALAKSHI VS M.R. VIKAS GARG | Sec 42 | 31-08-2022 | case type wrong according your section section wrong technically Pg-1 , 2 missed memo party pagination not done in application list of date brief synopsis missed please delete extra pdf | S HARISH KUMAR |
| 34 | 24-08-2022 | Interlocutory Application (I.B.C) | 710102069022022 | COMPANY PETITION IB (IBC)/414(ND)2022 | SANTOS GOEL VS M.R. VIKAS GARG | Application under any other | 31-08-2022 | Pg-82,84,87,87,88,92,93 to 105 not clear | PRADEEP KUMAR KAUSHIK |
| 35 | 29-08-2022 | Interlocutory Application (I.B.C) | 710102070112022 | COMPANY PETITION IB (IBC)/401(ND)2021 | INVESTADVISE WEALTH MANAGEMENT LIMITED VS ATS REALTY PRIVATE LIMITED | Application under any other provisions- IBC | 30-08-2022 | memo party missing | Naveen Kumar |
| 36 | 29-08-2022 | Interlocutory Application (I.B.C) | 710102070232022 | | COMMERCIAL TAXES DEPARTMENT GOVERNMENT OF RAJASTHAN VS YOGENDER PAL SINGH LIQUIDATOR M/S GLOBAL INFONET DISTRIBUTION PVT. LTD. | Sec 60(5) | 30-08-2022 | main case not link and memo party missing and 21-30 hindi page and 31-34 not clear page | Vidhan |

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|----|------------|------------------------------------|-----------------|---|--|---|------------|--|------------------------|
| 37 | 29-08-2022 | Interlocutory Application (I.B.C) | 710102070402022 | INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/2(PB)2022 | RAJEEV KUMRA AND OTHERS VS CHD DEVELOPERS LIMITED | Sec 60(5) | 30-08-2022 | wrong file | Nithin |
| 38 | 29-08-2022 | Interlocutory Application (I.B.C) | 710102070272022 | COMPANY PETITION IB (IBC)/334(ND)2018 | MRS. RITOO MANCHANDA VS RESOLUTION PROFESSIONAL M/S MSX MALL PVT LTD | Sec 60(5) | 30-08-2022 | section wrong and section not mention in index and 45, not clear page | MRINAL |
| 39 | 29-08-2022 | Interlocutory Application (I.B.C) | 710102070382022 | COMPANY PETITION IB (IBC)/1565(PB)2018 | CROWN BUSINESS PARK TOWER A BUYERS ASSOCIATION VS ATUL KANSAL | Sec 60(5) | 30-08-2022 | stamp paper affidavit missing and page number not mention in index and sign missing in application page and page number missing application page | honey Khanna |
| 40 | 29-08-2022 | Interlocutory Application (I.B.C) | 710102070202022 | COMPANY PETITION IB (IBC)/3113(ND)2019 | ANIL KUMAR MITTAL VS ATUL KANSAL | Application under any other | 30-08-2022 | 16-17 not clear page | ASHOK |
| 41 | 29-08-2022 | Interlocutory Application (I.B.C) | 710102070262022 | COMPANY PETITION IB (IBC)/233(ND)2022 | KAMAL RENU CREDIT & INVEST PRIVATELIMITED VS ATUL KANSAL | 22(3)a | 30-08-2022 | 16-18,30,70-76, not clear page | PRABHAT KUMAR |
| 42 | 27-08-2022 | Interlocutory Application (I.B.C) | 710102069792022 | COMPANY PETITION IB (IBC)/593(PB)2018 | AMARJEET SINGH VS M/S. IP CONSTRUCTION PVT. LTD. | Sec 60(5) | 01-09-2022 | section wrong according pdf | Arijeet |
| 43 | 29-08-2022 | Interlocutory Application (I.B.C) | 710102070192022 | COMPANY PETITION IB (IBC)/3507(ND)2019 | BIKRAM SINGH GUSAIN VS M/S. IP CONSTRUCTION PVT. LTD. | Application under any other provisions- IBC | 30-08-2022 | wrong file | Bikram Singh Gusain |
| 44 | 28-08-2022 | Interlocutory Application (I.B.C) | 710102070102022 | COMPANY PETITION IB (IBC)/1481(PB)2019 | SURESH CHANDRA AGARWAL VS CA RAM PHAL BHARDWAJ | Sec 60(5),Sec 30,Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | 31-08-2022 | 43-46 page not clear page case type wrong and welfare 25 rs. missing in vakalatnama | Suresh Chandra Agarwal |
| 45 | 29-08-2022 | Company Application(Companies Act) | 710102070412022 | COMPANY PETITION (COMPANIES ACT)/158(ND)2020 | PANASONIC AVC NETWORKS INDIA COMPANY LIMITED VS CA RAM PHAL BHARDWAJ | Rule 11 of NCLT | 30-08-2022 | case type wrong and memo party missing and page number not mention after 15 page in index | KARAN MALHOTRA |
| 46 | 31-08-2022 | Company Application(Companies Act) | 710102070972022 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/56(ND)2022 | AMZEN REALTORS AND DEVELOPERS PRIVATELIMITED VS CA RAM PHAL BHARDWAJ | Rule 11 of NCLT | 01-09-2022 | | Afnaan |
| 47 | 29-08-2022 | Interlocutory Application (I.B.C) | 710102070352022 | COMPANY PETITION IB (IBC)/250(ND)2022 | M/S. INTERNATIONAL LAND DEVELOPERS PVT. LTD. VS NARESH KUMAR | Rule 11 of NCLT, 2016 | 30-08-2022 | 51,58,71,74,78,89,92,96,109,112,116,129, 132,136, hindi page | Nistha Gupta |
| 48 | 30-08-2022 | Interlocutory Application (I.B.C) | 710102070742022 | COMPANY PETITION IB (IBC)/456(ND)2018 | RESIDENT WELFARE ASSOCIATION VS ATUL KUMAR KANSAL | Sec 60(5) | 31-08-2022 | affidavit address not match with e-stamp paper and welfare 15 rs. missing and ticket not allowed mid on vakalatnama | HARSHAL KUMAR |
| 49 | 30-08-2022 | Interlocutory Application (I.B.C) | 710102070492022 | | TECHNOLOGY DEVELOPMENT BOARD VS SIBA KUMAR MOHAPATRA | Any other provision - Govt body | 31-08-2022 | wrong file need to additional | Dr Banusri Velpandian |
| 50 | 29-08-2022 | Interlocutory Application (I.B.C) | 710102070422022 | COMPANY PETITION IB (IBC)/139(ND)2021 | PRAMOD KUMAR GUPTA VS MR. SHARAD GOEL & ANR. | Application under any other provisions- IBC | 30-08-2022 | ib not mention in main case and ticket not allowed mid on vakalatnama | Deepak |

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|----|------------|---|-----------------|--|--|---|------------|---|-----------------------|
| 51 | 30-08-2022 | Interlocutory Application (I.B.C) | 710102070542022 | COMPANY PETITION IB (IBC)/1656(ND)2018 | MR JAGBIR SINGH NAGAR VS SCHNEIDER PROTOTYPING INDIA PVT LTD | Rule 11 of NCLT, 2016 | 31-08-2022 | page number missing in application page | Ribhu |
| 52 | 30-08-2022 | Miscellaneous Application (IBC) | 710102070772022 | COMPANY PETITION IB (IBC)/271(PB)2017 | SOHAN PAL SHARMA VS SCHNEIDER PROTOTYPING INDIA PVT LTD | Sec 60(5),Rule 11 of NCLT, 2016 | 31-08-2022 | case type wrong and section not mention in index and affidavit and stamp paper notary missing | Saurabh |
| 53 | 30-08-2022 | Interlocutory Application (I.B.C) | 710102070682022 | COMPANY PETITION IB (IBC)/375(PB)2018 | MANOJ KUMAR AGGARWAL VS M/S ABW INFRASTRUCTURE LTD | Sec 60(5) | 31-08-2022 | section wrong and 136-137,139-140,not clear page and page number missing after 177 page and ticket not allowed mid on vakaltanama | Anshul Gupta |
| 54 | 30-08-2022 | Interlocutory Application (I.B.C) | 710102070432022 | COMPANY PETITION IB (IBC)/1446(PB)2018 | GAURAV RATHI VS RATHI SUPER STEEL LIMITED | Sec 60(5) | 31-08-2022 | 35-37,15,46not clear page and memo party missing and ticket not allowed mid on vakalatnama | Rajat Srivastava |
| 55 | 29-08-2022 | Company Application(Companies Act) | 710102070452022 | COMPANY PETITION (COMPANIES ACT)/114(ND)2015 | MUKESH KUMAR SHARMA VS INTERADS ADVERTISING PVT. LTD. | Rule 11 of NCLT | 30-08-2022 | main case not link with application and 13-14page missing | Vijeta Mukherjee |
| 56 | 30-08-2022 | Interlocutory Application (I.B.C) | 710102070712022 | COMPANY PETITION IB (IBC)/334(ND)2018 | MADHAV SARAN AGGARWAL VS ANIL KUMAR JAIN | Sec 60(5) | 31-08-2022 | section wrong | HARSHAL KUMAR |
| 57 | 30-08-2022 | Interlocutory Application (I.B.C) | 710102070562022 | COMPANY PETITION IB (IBC)/651(ND)2020 | HINDUJA LEYLAND FINANCE LIMITED VS RISHABHA CHAND LOADHA | Rule 11 of NCLT, 2016 | 31-08-2022 | 9-14 not clear page | Gulshan Kr. |
| 58 | 30-08-2022 | Interlocutory Application (I.B.C) | 710102070632022 | COMPANY PETITION IB (IBC)/321(ND)2020 | KAILASH CHANDER JAIN VS RISHABHA CHAND LOADHA | Application under any other provisions- IBC | 31-08-2022 | section wrong and 14-15 not clear page | KAMNA SINGH |
| 59 | 31-08-2022 | Interlocutory Application (I.B.C) | 710102070822022 | COMPANY PETITION IB (IBC)/2087(ND)2019 | RAJ KUMAR GUPTA VS RISHABHA CHAND LOADHA | Application under any other provisions- IBC | 01-09-2022 | 11-15,21-22,24-25,28-37,39,53-54,64, not clear page and 131-132 cut page | Raj |
| 60 | 30-08-2022 | Restoration Application (Companies Act) | 710102070782022 | | M/S TRANS CONTINENTAL FREIGHT SERVICES(INDIA) PVT. LTD VS M/S SUMERU VERDE TECHNOLOGIES PVT. LTD | Sec 272 of the Companies Act , 2013 | 31-08-2022 | main case not main link please separate file and section wrong and sign missing in application page | AMIT KUMAR SRIVASTAVA |
| 61 | 30-08-2022 | Interlocutory Application (I.B.C) | 710102070762022 | COMPANY PETITION IB (IBC)/2087(ND)2019 | MADAN MOHAN DHUPAR VS ANIL ARORA | 19(2) | 31-08-2022 | wrong file please choose location Allahabad | ABHISHEK DEVGAN |
| 62 | 30-08-2022 | Interlocutory Application (I.B.C) | 710102070792022 | COMPANY PETITION IB (IBC)/945(ND)2018 | M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED VS ANIL ARORA | Application under any other provisions- IBC | 31-08-2022 | ib not mention in main case and 48,56-61, not clear page and double page numbering | Mani Gupta |
| 63 | 30-08-2022 | Interlocutory Application (I.B.C) | 710102070642022 | COMPANY PETITION IB (IBC)/1221(ND)2018 | EKDANT WELFARE SOCIETY VS PUNJAB AND SIND BANK | Sec 60(5) | 31-08-2022 | ib not mention in main case | Rahul Sharma |
| 64 | 30-08-2022 | Interlocutory Application (I.B.C) | 710102070582022 | COMPANY PETITION IB (IBC)/51(ND)2021 | MOHD NAZIM KHAN (APPL U/S 19(2) STELLAR) VS KOTAK MAHINDRA BANK LIMITED | 19(2) | 31-08-2022 | 34 not clear page | MOHD NAZIM KHAN |

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|----|------------|------------------------------------|-----------------|---|---|--|------------|--|---------------------|
| 65 | 31-08-2022 | Interlocutory Application (I.B.C) | 710102071082022 | COMPANY PETITION IB (IBC)/25(ND)2022 | TREVANI INTERNATIONAL PRIVATE LIMITED VS SHREE AMBIKA IMPEX LIMITED | Rule 11 of NCLT, 2016 | 01-09-2022 | 13-17,20, not clear page and memo party missing and section wrong | MUKESH SUKHIJA |
| 66 | 31-08-2022 | Interlocutory Application (I.B.C) | 710102070942022 | | CHITRANJAN GUPTA & ORS. VS M/S ORRIS INFRASTRUCTURE PVT. LTD. | Rule 11 of NCLT, 2016 | 01-09-2022 | main case not link with application section not mention in application need to sign on every pages stamp paper missed need to true copy on annexure on every pages | TAPAS TYAGI |
| 67 | 31-08-2022 | Interlocutory Application (I.B.C) | 710102070912022 | COMPANY PETITION IB (IBC)/25(ND)2021 | SARAYU INVESTMENTS PRIVATE LIMITED VS SMT. PAVAN KAPOOR | Sec 60(5) | 01-09-2022 | ticket not allowed mid on vakalatnama | SUREKHA |
| 68 | 31-08-2022 | Interlocutory Application (I.B.C) | 710102070962022 | COMPANY PETITION IB (IBC)/1721(PB)2019 | AJAY KUMAR BISHNOI VS E N SAKTHIDHARAN MENON | Rule 11 of NCLT, 2016 | 01-09-2022 | true copy sign missing in annexure page | Ankit Sibbal |
| 69 | 31-08-2022 | Interlocutory Application (I.B.C) | 710102070872022 | COMPANY PETITION IB (IBC)/731(ND)2021 | M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED VS M/S SAFETY ENERGY SOLUTIONS PVT. LTD. | Rule 11 of NCLT, 2016 | 01-09-2022 | section wrong and page 2 not clear | Neha Gola |
| 70 | 31-08-2022 | Interlocutory Application (I.B.C) | 710102071042022 | COMPANY PETITION IB (IBC)/25(PB)2018 | HUZefa FAKHRI SITABKHAN VS M/S SAFETY ENERGY SOLUTIONS PVT. LTD. | Regulation 44(2), Liquidation process Regulation, 2016 | 01-09-2022 | 81-82,110-113, not clear page and welfare and court fee missing and stamp paper missing | Sanampreet Singh |
| 71 | 31-08-2022 | Interlocutory Application (I.B.C) | 710102071122022 | COMPANY PETITION IB (IBC)/706(PB)2018 | GIAN CHAND NARANG LIQUIDATOR FOR APEX BUILDSYS LIMITED VS M/S SAFETY ENERGY SOLUTIONS PVT. LTD. | Regulation 44(2), Liquidation process Regulation, 2016 | 01-09-2022 | 70-78,80,92-108,not clear page | ABHISHEK |
| 72 | 31-08-2022 | Interlocutory Application (I.B.C) | 710102071002022 | COMPANY PETITION IB (IBC)/496(PB)2022 | MRS. KAMLA JAIN VS STATE BANK OF INDIA | Rule 11 of NCLT, 2016 | 01-09-2022 | please check page no 3 | Henna George |
| 73 | 31-08-2022 | Interlocutory Application (I.B.C) | 710102071052022 | COMPANY PETITION IB (IBC)/375(PB)2018 | SATYA PRAKASH GUPTA VS CENTRAL BUREAU OF INVESTIGATION & ORS | Rule 11 of NCLT, 2016 | 01-09-2022 | main case wrong | Satya Prakash Gupta |
| 74 | 31-08-2022 | Company Application(Companies Act) | 710102070882022 | COMPANY PETITION (COMPANIES ACT)/65(ND)2021 | DR. RAJEEV KUMAR SHARMA VS NAYATI HEALTHCARE & RESEARCH NCR PVT. LTD. | Rule 11 of NCLT | 01-09-2022 | memo party missing and ticket not allowed mid on vakalatnama | Niranjan |
| 75 | 31-08-2022 | Interlocutory Application (I.B.C) | 710102071112022 | COMPANY PETITION IB (IBC)/2614(ND)2019 | CENTRAL BANK OF INDIA VS ATM ESTATES PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 01-09-2022 | 9,11, not clear page | REEMA KHORANA |
| 76 | 31-08-2022 | Interlocutory Application (I.B.C) | 710102071012022 | COMPANY PETITION IB (IBC)/495(PB)2022 | MRS. SUMAN JAIN VS STATE BANK OF INDIA | Rule 11 of NCLT, 2016 | 01-09-2022 | please check page no 3 | Henna George |
| 77 | 31-08-2022 | Interlocutory Application (I.B.C) | 710102070982022 | COMPANY PETITION IB (IBC)/375(PB)2018 | SATYA PRAKASH GUPTA VS ABW TOWER CONDOMINIUM ASSOCIATION & ORS | 19(2) | 01-09-2022 | ib not mention in main case | Satya Prakash Gupta |

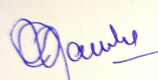
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| 78 | 01-09-2022 | Interlocutory Application (I.B.C) | 710102071322022 | | CHITRANJAN GUPTA & ORS. VS M/S ORRIS INFRASTRUCTURE PVT. LTD. | Rule 11 of NCLT, 2016 | 01-09-2022 | main case not link memo party incomplete please mention full details section wrong according your pdf | TAPAS TYAGI |
| 79 | 31-08-2022 | | 0710102006142022/5 | COMPANY PETITION IB (IBC)/82(ND)2022 | PEARL APPAREL FASHIONS LIMITED Vs. UGRO CAPITAL LIMITED | IBC Section 59 | | True Copy sign msising in Pages 7 to 16 according to PDF | |
| 80 | 31-08-2022 | | 0710102009932022/4 | INTERLOCUTORY APPLICATION (I.B.C)/760(ND)2022 | SUBHASH KUMAR KUNDRA RP OF CLASSIC BOTTLE CAPS PVT. LTD. Vs. SANJEEV SETH & ORS. | 19(2) | | Page 16 according to PDF is Handwritten | |
| 81 | 31-08-2022 | | 0710102018112021/4 | INTERLOCUTORY APPLICATION (I.B.C)/1702(PB)2021 | UNION BANK OF INDIA Vs. M/S. IP CONSTRUCTION PVT. LTD. | Sec 60(5) | | Pagination wrong after Page 3 according to PDF | |
| 82 | 31-08-2022 | | 0710102027772022/2 | COMPANY PETITION (COMPANIES ACT)/126(ND)2022 | MR. BINOY JOSEPH Vs. STARCORE REFRIGERATION LIMITED | Sec. 241(1),Sec. 242(4) | | One rupee Court Fee stamp msising in Vakalatnama | |
| 83 | 31-08-2022 | | 0710102027772022/3 | COMPANY PETITION (COMPANIES ACT)/126(ND)2022 | MR. BINOY JOSEPH Vs. STARCORE REFRIGERATION LIMITED | Sec. 241(1),Sec. 242(4) | | One rupee Court Fee stamp msising in Vakalatnama, Place the Welfare Fee stamp in Blank spaces in Vakalatnama | |
| 84 | 31-08-2022 | | 0710102027772022/4 | COMPANY PETITION (COMPANIES ACT)/126(ND)2022 | MR. BINOY JOSEPH Vs. STARCORE REFRIGERATION LIMITED | Sec. 241(1),Sec. 242(4) | | One rupee Court Fee stamp msising in Vakalatnama, Place the Welfare Fee stamp in Blank spaces in Vakalatnama | |
| 85 | 31-08-2022 | | 0710102036932022/1 | COMPANY PETITION IB (IBC)/426(ND)2022 | M/S SIS CORPORATION Vs. IRCON INTERNATIONAL LIMITED | IBC Under Sec 9 | | E-stamp and Affidavit msising | |
| 86 | 31-08-2022 | | 0710102039442022/5 | COMPANY APPLICATION(COMPANIES ACT)/180(ND)2022 | RAJENDRA KHARE Vs. POOJA ROLLER FLOOR MILLS PRIVATE LTD | Rule 11 of NCLT | | Pages 11,12,21 according to PDF are in Hindi | |
| 87 | 31-08-2022 | | 0710102045152022/1 | INTERLOCUTORY APPLICATION (I.B.C)/2800(ND)2022 | SALASAR BUILDERS THROUGH PROPRIETOR MR DURGESH KUMAR SHARMA IN THE MATTER OF NORTH RAJASTHAN INFRACON PVT. LTD. Vs. | Application under any other provisions- IBC | | One rupee Court Fee stamp msising in Vakalatnama | |
| 88 | 31-08-2022 | | 0710102045182022/1 | INTERLOCUTORY APPLICATION (I.B.C)/2802(ND)2022 | SALASAR BUILDERS THROUGH PROPRIETOR MR DURGESH KUMAR SHARMA IN THE MATTER OF RANGRAJ PROPERTIES PVT. LTD. Vs. | Application under any other provisions- IBC | | One rupee Court Fee stamp msising in Vakalatnama | |

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| 89 | 31-08-2022 | | 0710102049962022/3 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/76(ND)2022 | SAMBHAV CONSTRUCTIONS PRIVATE LIMITED Vs. SHIV KUMAR JATIA | Sec. 230-232 - Second Motion | | Welfare Fee stamp and Court Fee stamp missing in Vakalatnama | |
| 90 | 31-08-2022 | | 0710102061252020/2 | COMPANY PETITION (COMPANIES ACT)/72(PB)2020 | MUKESH KUMAR SHARMA Vs. NANDI INFRA TECH PVT LTD | Sec. 241(1) | | Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama | |
| 91 | 31-08-2022 | | 0710102061252020/4 | COMPANY PETITION (COMPANIES ACT)/72(PB)2020 | MUKESH KUMAR SHARMA Vs. NANDI INFRA TECH PVT LTD | Sec. 241(1) | | Notary missing in E-stamp, Annexure word missing in Page 3 according to PDF, Pages 14,16 to 21,23 according to PDF Not Clear | |
| 92 | 31-08-2022 | | 0710102079222020/4 | COMPANY PETITION IB (IBC)/980(ND)2020 | VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED Vs. SITI VISION DIGITAL MEDIA PVT. LTD. | IBC Under Sec 9 | | Stamp Paper is Missing. | |
| 93 | 31-08-2022 | | 0710102091782021/1 | COMPANY PETITION IB (IBC)/277(ND)2022 | BHUSHAN POWER & STEEL LIMITED Vs. A.G.PIPES PRIVATE LIMITED | IBC Under Sec 9 | | Stamp paper Notary and Vakalatnama is missing. | |
| 94 | 31-08-2022 | | 0710102091782021/12 | COMPANY PETITION IB (IBC)/277(ND)2022 | BHUSHAN POWER & STEEL LIMITED Vs. A.G.PIPES PRIVATE LIMITED | IBC Under Sec 9 | | Stamp Paper Notary is Missing. | |
| 95 | 31-08-2022 | | 0710102092072021/7 | COMPANY PETITION (COMPANIES ACT)/213(ND)2021 | NARESH KUMAR UMMAT Vs. BARRACUDA CAMOUFLAGE PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | | Stamp Paper and True Copy Sign are Missing. | |
| 96 | 31-08-2022 | | 0710102092072021/8 | COMPANY PETITION (COMPANIES ACT)/213(ND)2021 | NARESH KUMAR UMMAT Vs. BARRACUDA CAMOUFLAGE PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | | Stamp Paper is Missing. | |
| 97 | 31-08-2022 | | 0710102148262019/1 | COMPANY APPLICATION(IBC)/134(ND)2019 | BARU MAL VINOD KUMAR Vs. AMIRA PURE FOODS PRIVATE LIMITED | Application under any other provisions- IBC | | Page No. is not mentioned on Pages and Some pages are not clear. | |
| 98 | 01-09-2022 | | 0710102009802022/10 | COMPANY PETITION (COMPANIES ACT)/30(PB)2022 | MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATE LIMITED | Application under any other provisions ,Sec. 213,Sec. | | Page NO:82-85,102 is not Clear and Rs.25 Welfare Fees is missing. | |
| 99 | 01-09-2022 | | 0710102045162022/1 | INTERLOCUTORY APPLICATION (I.B.C)/2797(ND)2022 | SALASAR BUILDERS THROUGH PROPRIETOR MR DURGESH KUMAR SHARMA IN THE MATTER OF NORTH RAJASTHAN BUILDWELL PVT. LTD. Vs. MARGRA INDUSTRIES LIMITED | Application under any other provisions- IBC | | Stamp Paper is Missing. | |
| 100 | 30-08-2022 | | 0710102008572021/14 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(PB)2021 | MV IMPEX PRIVATE LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED | Sec. 230-232 - Second Motion | | Wrongly Filed Need to IA | |
| 101 | 30-08-2022 | | 0710102009802022/7 | COMPANY PETITION (COMPANIES ACT)/30(PB)2022 | MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATE LIMITED | Application under any other provisions ,Sec. 213,Sec. | | E-Stamp Paper Missing and 1 Rs. Court Fess Missing in Vakalatnama | |

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| 102 | 30-08-2022 | | 0710102009802022/8 | COMPANY PETITION (COMPANIES ACT)/30(PB)2022 | MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATELIMITED | Application under any other provisions ,Sec. 213,Sec. | | E-Stamp Paper Missing and 1 Rs. Court Fess Missing in Vakalatnama | |
| 103 | 30-08-2022 | | 0710102017152021/6 | COMPANY PETITION IB (IBC)/731(ND)2021 | M/S SAFETY ENERGY SOLUTIONS PVT. LTD. Vs. M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED | IBC Under Sec 9 | | Wrongly Filed Need to be IA | |
| 104 | 30-08-2022 | | 0710102029362022/6 | COMPANY PETITION (COMPANIES ACT)/74(ND)2022 | PREETI JAIKISHAN BHAGCHANDKA Vs. NEGOLICE INDIA LIMITED | Sec. 58(3),Sec. 59,Sec. 213,Sec 424 (3) | | Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama | |
| 105 | 30-08-2022 | | 0710102035362022/1 | TRANSFER APPLICATION/8(PB)2022 | THREE C INFRATECH PRIVATE LIMITED Vs. AMARJIT SINGH CHATHA | Rule16(d),NCLT Rules,2016 | | 25 Rs, Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama | |
| 106 | 30-08-2022 | | 0710102035882022/1 | INTERLOCUTORY APPLICATION (I.B.C)/2600(ND)2022 | HIMSKAF SYSTEMS PRIVATE LIMITED Vs. HIMSKAF SYSTEMS PRIVATE LIMITED | Rule 11 of NCLT, 2016 | | E-Stamp Paper Missing and True Copy sign Missing in Annexure | |
| 107 | 30-08-2022 | | 0710102037162021/18 | COMPANY PETITION IB (IBC)/406(ND)2021 | PRAMOD KUMAR Vs. M/S NEWCON ENGINEERS PRIVATE LIMITED | IBC under Sec 7 | | Page No. 8 Page Cut | |
| 108 | 30-08-2022 | | 0710102039442022/3 | COMPANY APPLICATION(COMPANIES ACT)/180(ND)2022 | RAJENDRA KHARE Vs. POOJA ROLLER FLOOR MILLS PRIVATE LTD | Rule 11 of NCLT | | Page No. Not Mentioned in Index and Page No. Missing in PDF | |
| 109 | 30-08-2022 | | 0710102039442022/4 | COMPANY APPLICATION(COMPANIES ACT)/180(ND)2022 | RAJENDRA KHARE Vs. POOJA ROLLER FLOOR MILLS PRIVATE LTD | Rule 11 of NCLT | | Page No. Not Mentioned in Index and Page No. Missing in PDF | |
| 110 | 30-08-2022 | | 0710102040282022/14 | COMPANY PETITION (COMPANIES ACT)/84(ND)2022 | TRACK INFOLINE PRIVATE LIMITED Vs. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED | Sec. 241(1),Sec. 242(4),Sec. 244(1) | | Page No. 74, 163, 185, 188, 189-194 Page Not Clear | |
| 111 | 30-08-2022 | | 0710102045162022/1 | INTERLOCUTORY APPLICATION (I.B.C)/2797(ND)2022 | SALASAR BUILDERS THROUGH PROPRIETOR MR DURGESH KUMAR SHARMA IN THE MATTER OF NORTH RAJASTHAN BUILDWELL PVT. LTD. Vs. MARGRA INDUSTRIES LIMITED | Application under any other provisions- IBC | | Page After 24 to 180 Double Pagination | |
| 112 | 30-08-2022 | | 0710102045702022/1 | COMPANY PETITION (COMPANIES ACT)/102(ND)2022 | SHAWN COULTER CONSULTING & ANR Vs. DSPC ENGINEERING PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | | Need to Sign Applicant Every Pages and E-Stamp Paper Missing and True Copy Sign Missing in Annexure | |
| 113 | 30-08-2022 | | 0710102047542022/2 | COMPANY PETITION (COMPANIES ACT)/125(ND)2022 | PANKUL JAIN Vs. SILVIA REST PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | | 1 Rs. Court Fess Missing in Vakalatnama | |
| 114 | 30-08-2022 | | 0710102060742022/1 | COMPANY PETITION (COMPANIES ACT)/139(ND)2022 | MR. RISHIPAL SINGH Vs. SHANI CORPORATION LIMITED | Sec. 241(1),Sec. 242(4) | | Index Missing and Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama | |

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| 115 | 30-08-2022 | | 0710102060992022/2 | COMPANY PETITION (COMPANIES ACT)/131(ND)2022 | PRAPHULLA MISRA Vs. 1.NETCARROTS COM PRIVATE LIMITED | Sec. 241(1),Sec. 242(4),Sec. 244(1) | | Page No. 37 Not Clear and 1 Rs. Court Fess Missing in Vakalatnama | |
| 116 | 30-08-2022 | | 0710102060992022/3 | COMPANY PETITION (COMPANIES ACT)/131(ND)2022 | PRAPHULLA MISRA Vs. 1.NETCARROTS COM PRIVATE LIMITED | Sec. 241(1),Sec. 242(4),Sec. 244(1) | | Page No. 34 and 1 Rs. Court Fess Missing in Vakalatnama | |
| 117 | 30-08-2022 | | 0710102061252020/4 | COMPANY PETITION (COMPANIES ACT)/72(PB)2020 | MUKESH KUMAR SHARMA Vs. NANDI INFRATECH PVT LTD | Sec. 241(1) | | Page No. 14, 16, -21, 23, Page Not Clear and Ture Copy Sign Missing in All Annexure | |
| 118 | 30-08-2022 | | 0710102067152022/1 | INTERLOCUTORY APPLICATION (I.B.C)/4081(ND)2022 | FISNBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED | Sec 60(5),Rule 11 of NCLT, 2016 | | True Copy Sign Missing in All Annexure | |
| 119 | 30-08-2022 | | 0710102077562020/3 | INTERLOCUTORY APPLICATION (I.B.C)/3712(PB)2020 | MOHD NAZIM KHAN Vs. MR. NARESH KUMAR SHARMA | Section 74 | | Need to Applicant Sign Every Pages and 3 Rs. Court Fess Missing in Vakalatnama | |
| 120 | 30-08-2022 | | 0710102093962021/4 | COMPANY PETITION IB (IBC)/62(ND)2022 | SURYA CARGO FORWARDERS PRIVATE LIMITED Vs. PHOENIX EXPRESS PRIVATE LIMITED | IBC Under Sec 9 | | E-Stamp Paper Missing | |
| 121 | 30-08-2022 | | 0710102118832020/14 | COMPANY PETITION IB (IBC)/1138(ND)2020 | NIKE INDIA PRIVATE LIMITED Vs. ENKAY BRAND DISTRIBUTION PRIVATE LIMITED | IBC Under Sec 9 | | Page Wrong Arrange According your Index | |
| 122 | 30-08-2022 | | 0710102166182019/8 | COMPANY PETITION (COMPANIES ACT)/22(ND)2020 | AMARJIT SINGH CHATHA Vs. THREE C INFRATECH PVT LTD | Sec. 241(1),Sec. 242(4),Sec. 244(1) | | 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama | |
| 123 | 30-08-2022 | | 0710200401122016/5 | COMPANY PETITION (COMPANIES ACT)/34(ND)2016 | LEENA MEHTA Vs. M/S GANGOTRI CONSTRUCTIONS PRIVATE LIMITED & ORS | Application under any other provisions | | Wrongly Filed | |
| 124 | 30-08-2022 | | 0710200428442018/15 | COMPANY APPEAL (IBC)/431(ND)2018 | MRS. TARA CHOPRA Vs. SIR SOBHA SINGH PUBLIC CHARITABLE TRUST & ORS | Sec. 59 | | Master Index Missing Page No. 32 34, 65-70 78-81 83 -86 Page Not Clear | |
| 125 | 31-08-2022 | | 0710102063982022/1 | INTERLOCUTORY APPLICATION (I.B.C)/4120(ND)2022 | JAI PRAKASH RAWAT RP FOR NORTH RAJASTHAN BUILDWELL PVT. LTD Vs. SHAKTI BHOG SNACKS LTD. | Application under any other provisions- IBC | | 1 Rs. Court Fess Missing in Vakalatnama | |
| 126 | 31-08-2022 | | 0710102079222020/4 | COMPANY PETITION IB (IBC)/980(ND)2020 | VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED Vs. SITI VISION DIGITAL MEDIA PVT. LTD. | IBC Under Sec 9 | | E-Stamp Paper Missing | |
| 127 | 31-08-2022 | | 0710102091782021/13 | COMPANY PETITION IB (IBC)/277(ND)2022 | BHUSHAN POWER & STEEL LIMITED Vs. A.G.PIPES PRIVATE LIMITED | IBC Under Sec 9 | | Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama | |
| 128 | 31-08-2022 | | 0710102165982019/8 | | | | | Index Missing | |
| 129 | 31-08-2022 | | 0710102039442022/6 | | | | | Page No. 26-32 Not Clear | |
| 130 | 31-08-2022 | | 0710102039442022/5 | | | | | Page No. 27-33 Page Not Clear | |

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| 131 | 31-08-2022 | | 0710102040282022/16 | | | | | Page No. 78-80, 91, 103-105 108, 110-111 212-216Page No. 101 Wrong Arrange Page Volume 1 Index Missing | |
| 132 | 31-08-2022 | | 0710102068612020/14 | | | | | Please Filed Different Diary No. | |
| 133 | 29-08-2022 | | 0710102036042022/2 | INTERLOCUTORY APPLICATION (I.B.C)/2240(PB)2022 | VRINDAVAN CARPETS Vs. MR. AMIT AGRAWAL | Sec 60(5) | | Pages 25,30 and also One page in Volume 2 are in Hindi, Page Number msising after Page 344 according to PDF and After that All Page Numbers wrongly put | |
| 134 | 29-08-2022 | | 0710102050872022/2 | INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2022 | DESTINOS INDIA GURUS PRIVATE LIMITED Vs. K.T.C. (INDIA) PRIVATE LIMITED | Section 424 | | Sign misings in Pages 1 to 7 according to PDF, True Copy sign msising in Pages 9 to 34 according to PDF | |
| 135 | 29-08-2022 | | 0710102077852021/2 | INTERLOCUTORY APPLICATION (I.B.C)/5150(PB)2021 | RATHI FOUNDATION THROUGH ITS TRUSTEE Vs. M/S. RATHI TMT SARIA PVT. LTD. | Sec 60(5) | | E-stamp and Affidavit should be filed in Main Reply document only | |
| 136 | 29-08-2022 | | 0710102094032021/1 | COMPANY PETITION IB (IBC)/795(ND)2021 | ANGELIQUA TRADELINKS PRIVATE LIMITED Vs. SPML INFRA LIMITED | IBC under Sec 7 | | Need to File in IA | |
| 137 | 29-08-2022 | | 0710102120952019/2 | COMPANY APPLICATION(COMPAN IES ACT)/1050(ND)2019 | SUNITA JAIN Vs. DEEPAK JAIN | Application under any other provisions | | Index missing | |
| 138 | 29-08-2022 | | 0710120008412018/19 | COMPANY PETITION IB (IBC)/1106(ND)2018 | M/S. PANIPAT TEXO FABS PVT. LTD. Vs. M/S. EXCLUSIVE OVERSEAS PVT. LTD. | IBC Under Sec 9 | | All the Affidavit of service documents should be filed in separate miscellaneous dairy numbers | |


DALIP LAMBA
ASSISTANT REGISTRAR
NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
ROOM NO:-103
011-24361890